

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No.251/2010

Date of Order : 12.03.2014

Mr. J.K.Mishra, present, for applicant.
Mr. S.K. Mathur, present, for respondents.

Counsel for the applicant submits that since the applicant has already retired from the post of Deputy General Manager Finance in the BSNL Department after attaining the age of superannuation, i.e. on 31.07.2011, therefore, this OA has rendered infructuous. Counsel for the respondents also agrees for the same.

Accordingly, the OA is dismissed as infructuous one.


[Meenakshi Hooja]
Administrative Member


[Justice K.C.Joshi]
Judicial Member

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~~for S.K. Mathur~~
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